

SL. No.8

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 25.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/134/2023
NAME OF THE COMPANY	I-Vantage India Pvt Ltd
NAME OF THE PETITIONER(S)	Bank of Maharashtra
NAME OF THE RESPONDENT(S)	I-Vantage India Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

Present: Ld. Counsel Mr. Varun Ambati for the Financial Creditor.

Ld. Proxy Counsel Mr. G. Bhupesh for the Corporate Debtor.

At the request of the Counsel for the Corporate Debtor, **matter is adjourned to 20.06.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)